

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 10/(111)/MAH/2013
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2016

NAME OF THE PARTIES: Ms. Amita Buhariwala
V/s.
M/s. NHB Agrotech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
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1)	Arun M. Deshpande	PCS for Respondent	
2)	Ajay M. Arastaskar	PCS for Resp	

Order

CP. No. 8 to 10/111/NCLT/MB/MAH/2013

The Petitioner side is called absent, the Respondent side is present.
Respondents are directed to communicate the next date of hearing to the
Petitioner. If Petitioner fails to appear on next date of hearing, matter will be
dismissed for default.

List this matter for on 19.09.2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 26th August, 2016.